

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-440(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2018.**

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. R. K. Gupta and Ms. Swaralipi Deb Ray,
Counsel for the Petitioner

Present for the Respondent: Ms. Manisha Chaudhary, Ms. Riddhima Gulati,
Ms. Chandra Rashmi, Mr. Sumit Malhotra and
Ms.Samidhi Gogia, Advocates

ORDER

Renotify this case on 25th September, 2018, as requested by the
petitioner's counsel.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)